

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:284
ANSWERED ON:02.12.2004
CONTRACTS BETWEEN ONGC AND HALLIBURTON
Paswan Shri Sukdeo;Yadav Shri Ram Kripal

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government is aware that FBI (Federal Bureau of Investigation) is investigating about conduct of Halliburton, a USA Multinational Company for contracts in Iraq;
- (b) whether Government is aware that Halliburton, a US company has violated rules in their contract for repair of Iraqi Oil Fields;
- (c) the number of contracts running between ONGC, Oil India (both PSUs) and Halliburton these days;
- (d) whether the Government has asked both the PSUs to keep eye open in conduct of Halliburton for their contracts in India;
- (e) whether specialized software have been purchased by ONGC and Oil India from Halliburton and their subsidiary;
- (f) whether huge foreign exchange was paid for this purchase of software to Halliburton and their subsidiary companies; and
- (g) if so, the details thereof alongwith the reasons therefor?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a) to (g): The information is being collected and will be laid on the Table of House.